

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No 101/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company	Krishna Gopal Jana & Anr. -Versus- KTKP Sarabarahkari and Babasayi Samitee Himghar Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Swapna Chaudhary
2. Mr. Bishnu Choudhary
3. Mr. Siddhartha Sharma

} For the Petitioners

Madhubhala
18/9/17

1. ANJAN KUMAR ROY, ACS → For Respondents

Anjan
18/09/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List the matter on 27/10/2017.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)

(1)